

**EXTENSION OF THE TENDERING PERIOD AND THE OPEN OFFER PERIOD ANNOUNCEMENT
FOR THE ATTENTION OF PUBLIC SHAREHOLDERS OF
ASL INDUSTRIES LIMITED**

Corporate Identification Number: L36900WB1962PLC008901;
Registered Office: 7B, Punwari Chambers, Kinn Shankar Roy Road, Kolkata, West Bengal - 700001, India;
Contact Number: +91-90047-54433; Website: www.aslindustries.in; Email ID: info@aslindustries.in

This Corrigendum cum Advertisement to the Letter of Offer for Intimation of Extension of the Tendering Period and the subsequently the Offer Period is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer (Manager) for and on behalf of Skybridge Incap Advisory LLP (Acquirer), in respect of the open offer for acquisition of up to in respect of the Open Offer made to acquire up to 27,08,444 (Twenty-Seven Lakhs Eight Thousand Four Hundred Forty-Four) Equity Shares of face value of ₹10.00/- (Rupees Ten Only) each at an offer price of ₹34.00/- (Rupees Thirty-Four Only) per Offer Share, for cash, of ASL Industries Limited (ALS' or Target Company) representing 26.00% (Twenty-Six Percent) of the Voting Capital of the Target Company in accordance with the provisions of Regulations 3 (1) and 4 and such other applicable Regulations of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto (SEBI (SAST) Regulations), and is being published on Tuesday, January 23, 2024, in the following newspapers, namely being, Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (Delhi Edition and All India Edition), Financial Express (Gujarati daily) (Ahmedabad Edition), Mumbai Lakhadeep (Marathi Daily) (Mumbai Edition) and Duranto Barata (Bengali daily) (Kolkata Edition), wherein the Detailed Public Statement dated Thursday, October 05, 2023, and which has been published on Friday, October 06, 2023, in accordance with the provisions of Regulation 14 (3) of the SEBI (SAST) Regulations (Newspapers) (Extension of Offer Period Advertisement), and is to be read in conjunction with the:

- Public Announcement dated Wednesday, September 27, 2023 (Public Announcement);
- Detailed Public Statement dated Thursday, October 05, 2023, in connection with this Offer, published on behalf of the Acquirer on Friday, October 06, 2023, in the Newspapers (Detailed Public Statement);
- Draft Letter of Offer dated Thursday, October 12, 2023 (Draft Letter of Offer);
- Letter of Offer dated Friday, January 05, 2024, along with the Form of Acceptance-cum-Acknowledgement (Letter of Offer);
- Recommendations of the Independent Directors of the Target Company which were approved on Thursday, January 11, 2024, and published in the Newspapers on Friday, January 12, 2024 (Recommendations of the Independent Directors of the Target Company);
- Pre-Offer Public Announcement dated Saturday, January 13, 2024, which has been published in the Newspapers on Monday, January 15, 2024 (Pre-Offer Public Announcement)

(The Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors of the Target Company, Pre-Offer Public Announcement, are hereinafter collectively referred to as Offer Documents' issued by the Manager on behalf of the Acquirer.
The capitalized terms used but not defined in this Extension of the Tendering Period and the Open Offer Period Announcement shall have the meaning assigned to such terms in the Offer Documents.
The Public Shareholders of the Target Company are requested to note that, for the acquisition of up to 27,08,444 (Twenty-Seven Lakhs Eight Thousand Four Hundred Forty-Four) Equity Shares representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of the Target Company, each at an offer price of ₹34.00/- (Rupees Thirty-Four Only) per Offer Share each, in pursuant to the National Stock Exchange of India Limited's circular declaring Monday, January 22, 2024 as a trading holiday, we would like to inform you that the Offer Closing Date has been now revised to Wednesday, January 31, 2024, and the Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders stands revised to Wednesday, February 14, 2024.

The Revised Schedule of Activities is specified as follows:

Schedule of Activities	Actual Schedule of Activities Day and Date
Date of commencement of Tendering Period	Tuesday, January 16, 2024
Date of closing of Tendering Period	Wednesday, January 31, 2024
Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders	Wednesday, February 14, 2024@

@ To clarify, the actions set out above may be completed prior to their corresponding dates subject to compliance with the SEBI (SAST) Regulations.

The Acquirer accepts full responsibility for the information contained in this Extension of the Tendering Period and the Open Offer Period Announcement and also for the obligations of the Acquirer as laid down in SEBI (SAST) Regulations. This Extension of the Tendering Period and the Open Offer Period Announcement will also be accessible on the websites of SEBI at www.sebi.gov.in, the Target Company at www.aslindustries.in, the Registrar to the Offer at www.skilindia.com, the Manager to the Offer at www.swarajshares.com, and National Stock Exchange of India Limited at www.nseindia.com.

Issued by the Manager to the Offer on behalf of the Acquirer

SWARAJ Swaraj Shares and Securities Private Limited
Corporate Identification Number: U61101WB2000PTC092621
Principal Place of Business: Unit No. 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India Contact Person: Tanmoy Banerjee/Pankita Patel
Contact Number: +91-22-69849999
Email Address: compliance@swarajshares.com
SEBI Registration No.: INM00012980
Validity: Permanent

Date: Monday, January 22, 2024
Place: Mumbai

On Behalf of the Acquirer
Skybridge Incap Advisory LLP
Sd/-